Calcutta, for the year 1979-80, together with Review by Government on the working of the Library.

[Placed in Library. See No. LT-1694/80].

Report and Accounts (1979-80) of the Hindustan Aeronautics Limited, Bangalore and related papers

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): Sir, I beg to lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:

(i) Seventeenth Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1752/80 for (i) and (ii) above].

Report and Accounts (1979-80) of the National Research Development Corporation of India, New Delhi and related papers

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 19'56, a copy each (in English and Hindi) of the following papers: —

(i) Twenty-sixth Annual Report and Accounts of the National Research Development Corporation of India, New Delhi, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. (ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1753/80 for (i) and (ii) above].

Report and Accounts (1979-30) of the Hindustan Fertilizer Corporation Ltd., New De'hi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:

(i) Second Annual Report and Accounts of the Hindustan Fertilizer Cororation Limited, New Delhi, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India, thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-1754/1980].

The Sugar (Price Determination for 1980-81 Production) Amendment Order, 1980

RAO BIRENDRA SINGH): Sir. I beg to lay on the Table, under subsection (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Agriculture (Department of Food) Notification G.S.R. No. 694(E)/ Ess.Com./Sugar, dated the 15th December, 1980. publishing the Sugar (Price Determination for 1980-81 Production) Amendment Order, 1980.

[Placed in Library. See No. LT-1705/80].

The Open Lines (Railways in India) General Amendment Rules, 1970

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS 'SHRI MALLIKARJUN): Sir, I beg to lay o_n the Table a copy (in English and